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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
NOTIFICATION No. 1/ 2002-07

NEW DELHI: the 31st March, 2002,

In exercise of powers conferred by Section 5 of the Foreign Trade (Development and Regulation) Act, 1992 (No. 22 of 1992) read with paragraph 1.1 of the Export and Import Policy, 2002-07, the Central Government hereby notifies the Export and Import Policy, 2002-07 as contained in Annexure to this notification. The Policy shall come into force from 1st April, 2002.

This issues in public interest.

(N.L.Lakhanpal)

Director General of Foreign Trade

Secretary to the Government of India

(Ajay Sahai)

Jt. Director General of Foreign Trade

(F.NO. 01/94/180/EXIM Policy/AM03/PC-IV)